

e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 2169 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
District & Sessions Judge,
Tezu, Lohit District, Arunachal Pradesh.

Dated Guwahati, 25th April, 2019.

Sub:- Casual Leave.

Ref:- Application dated 16.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3(three) days casual leave with station leave permission for the period w.e.f 22.04.2019 to 24.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/2170/A, dated 25.04.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Polan